

Subject: **Comments on Consultation Paper on Review of Draft  
Telecommunication Tariff (65th Amendment) Order, 2020 on "Regulation  
of tariff for Short Message Service"**

Date: 02/20/20 06:43 AM  
From: Vivek Ravani <vravani@gmail.com>

To: advfea1@traf.gov.in

----- Forwarded message -----

From: **Vivek Ravani** <vravani@gmail.com>  
Date: Tue, 7 May, 2019, 20:10  
Subject: Comments on Consultation Paper on Review of Ceiling Tariffs for Roaming Services  
To: <mkannan05@gmail.com>

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From: **Vivek Ravani** <vravani@gmail.com>  
Date: Sun, 19 Feb 2017 at 15:11  
Subject: Comments on Consultation Paper on Regulatory Principles of Tariff Assessment  
To: <advfea1@traf.gov.in>

Abnormality of TRAI's April-2015 mandate ([http://traf.gov.in/Content/news/71249\\_0.aspx](http://traf.gov.in/Content/news/71249_0.aspx)):

SMS in Home network is COSTLIER than Roaming !!!

Local SMS at Rs.1 in Home network while Rs.0.25 in Roaming !!!

STD SMS at Rs.1.5 in Home network while Rs.0.38 in Roaming !!!

It was duty of TRAI, so called customer saviour, to look into other odd effects of mandate before releasing it.

Several times it has been reported to TRAI but TRAI diverted this topic to individual telecom operators, while telecom operators diverted it to TRAI. It is like shuttle-cock.

**Result: uninformed and deaden customer is paying more since this mandate.**

Now as you have floated consultation paper on similar topic mentioned in subject, so please include this abnormality also in your list of corrections this time at least.